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Title: Introduction of the Citizens Affected by Cyclone, Super Cyclone or Tsunami in Coastal Areas (Compensation, Rehabilitation and Welfare) Bill, 2009.

SHRI BAIJAYANT PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill to provide for the protection of citizens living in coastal areas affected by cyclone or super cyclone or tsunami or any other natural calamity in the coastal areas of the country by providing adequate compensation, rehabilitation and welfare measures and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of citizens living in coastal areas affected by cyclone or super cyclone or tsunami or any other natural calamity in the coastal areas of the country by providing adequate compensation, rehabilitation and welfare measures and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI BAIJAYANT PANDA : I introduce the Bill.

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